NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 424/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Festus Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

Tapan Deshpande Advocate

LYRIL AMARCHAND MANGALDAS

ADV. FOR PETITIONER

ORDER CSP 413/230-232/NCLT/MB/MAH/2017 CSP 415/230-232/NCLT/MB/MAH/2017 CSP 424230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 415/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. HGP Community Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

Tapan Deshpande Shwerate Supende.

ADV. FOR PETITIONER

ORDER CSP 413/230-232/NCLT/MB/MAH/2017 CSP 415/230-232/NCLT/MB/MAH/2017 CSP 424230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR Member (Judicial)

Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Melronia Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

Tapan Deshpande

Advocate
BEYRIL AMARCHAND MANGALDAS ADV. FOR PETITIONER

ORDER CSP 413/230-232/NCLT/MB/MAH/2017 CSP 415/230-232/NCLT/MB/MAH/2017 CSP 424230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)